


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/8/2017
NAME OF THE PETITIONER(S) : K.K. JAGADISH
NAME OF THE RESPONDENT(S) : M/s CADS SOFTWARE INDIA PVT LTD & 7 others
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1.	CADS Software India Pvt. Ltd. and 7 others	V. V. SIVAKUMAR bn Dva Associates Counsel for R1 to R8	 26-7-17
2.	S. P. Murali Krishna	Counsel as Petitioner	S. P. Murali Krishna

ORDER

Counsel for petitioner present. Counsel for R1 to R8 present, Counsel for petitioner sought time for filing rejoinder. Time extended at request with a direction to furnish copy of the same to the other side before the next date of hearing. Put up on 18.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)